

[Placed in Library. *See* No. LT. 9134/96]

Memorandum of Understanding between the Government of India (Ministry of Human Resource Development) and Educational Consultants India Limited, for the year 1995-96.

**I. Various reports of the Comptroller and Auditor General of India.**

**II. Appropriation Accounts (1994-95) of Defence Services.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): Madam I lay on the Table a copy each (in English and Hindi) of the following Reports under clause (1) of article 151 of the Constitution:—

- I. (i) Reports of the Comptroller and Auditor General of India for the year ended the 31st March, 1995 [No. 4 of 1996— Union Government (Revenue Receipts—Indirect Taxes)]. [Placed in Library. *See* No. LT. 9232/96]
- (ii) Reports of the Comptroller and Auditor General of India for the year ended the 31st March, 1995 [No. 8 of 1996— Union Government—Defence Services (Army and Ordinance Factories)].

[Placed in Library. *See* No. LT. 9233/96]

Reports of the Comptroller and Auditor General of India for the year ended the 31st March, 1995 [No. 9 of 1996— Union Government—Defence Services (Air Force and Navy)]. [Placed in Library. *See* No. LT. 9234/96]

**II. Appropriation Accounts of Defence Services for the year 1994-95.**

(Placed in Library. *See* No. LT. 9235/96)

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE**

SHRI INDER KUMAR GUJRAL (Bihar): Madam, I present a copy each of the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:—

- (i) Eighteenth Report on the Cotton Ginning and Pressing Factories (Repeal) Bill, 1995;

- (ii) Nineteenth Report on Indo-Sri Lankan Trade Relations;
- (iii) Twentieth Report on Indo-Nepal Trade Relations; and
- (i v) Twenty-first Report on Leather Industry.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY**

SHRI ASHOK MITRA (West Bengal): Madam, I present the Seventeenth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry on Industrialisation of Backward Areas and the State of the Capital Goods Sector.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT AND TOURISM**

SHRI NARAIN PRASAD GUPTA (Madhya Pradesh): Madam, I present the Twenty-second Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport and Tourism on 'Civil Enclaves in Defence Airfields'.

**REPORTS AND MINUTES OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI JALALUDIN ANSARI (Bihar): Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes of the sittings of the Committee relating thereto:—

- (i) Fifty-ninth Report on Ministry of Welfare (Tribal Development Division)—Rehabilitation of Displaced Tribals by Major Projects in Madhya Pradesh.
- (ii) Sixtieth Report on Ministry of Welfare—Action Taken by Government on the recommendations contained in the Fifteenth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) working of Integrated Tribal Development Projects in Orissa.